

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2815  
ANSWERED ON:11.12.2012  
EXPENDITURE ON DEPLOYMENT OF CRPF  
Yadav Shri Madhusudan

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has decided to exempt the States from bearing the expenditure incurred on the deployment of the Central Reserve Police Force (CRPF) in the naxal affected States; and

(b) if so, the details thereof along with the terms and conditions therefor, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a) & (b): There is no decision by the Government to give full exemption to the States in Left Wing Extremism affected areas from bearing the charges on account of deployment of Central Armed Police Forces in these States.